

ITEM NO.1+2

COURT NO.2

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Miscellaneous Application No.50/2019 in C.A. No. 8788/2015

RAMESHWAR & ORS.

Petitioner(s)

VERSUS

STATE OF HARYANA & ORS.

Respondent(s)

(IA No. 91091/2020 - APPLICATION FOR PERMISSION
IA No. 100745/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 84065/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 116128/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 59743/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 103292/2020 - CLARIFICATION/DIRECTION
IA No. 137407/2019 - CLARIFICATION/DIRECTION
IA No. 84067/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 2254/2019 - EXTENSION OF TIME
IA No. 84064/2020 - INTERVENTION/IMPLEADMENT
IA No. 116120/2021 - INTERVENTION/IMPLEADMENT
IA No. 46028/2020 - INTERVENTION/IMPLEADMENT
IA No. 118798/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

Diary No(s). 26552/2019 (IV)

(IA No. 113206/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 110995/2019 - CLARIFICATION/DIRECTION
IA No. 91793/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

MA 2150/2020 in C.A. No. 8788/2015 (IV)

(IA No. 117025/2020 - APPLICATION FOR PERMISSION
IA No. 112515/2020 - INTERVENTION/IMPLEADMENT
IA No. 118401/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

MA 2149/2020 in C.A. No. 8788/2015 (IV)

(IA No. 118408/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 118410/2020 - EXEMPTION FROM FILING O.T.
IA No. 126826/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

CONMT.PET.(C) No. 2226/2018 in C.A. No. 8788/2015 (IV)

MA 864/2019 in C.A. No. 8788/2015 (IV)

(FOR ADMISSION and IA No.68542/2019-APPROPRIATE ORDERS/DIRECTIONS
IA No. 68542/2019 - APPROPRIATE ORDERS/DIRECTIONS)

MA 1175/2019 in C.A. No. 8788/2015 (IV)
 (IA No. 84142/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 82000/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 93822/2019 - CLARIFICATION/DIRECTION
 IA No. 116268/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 84143/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 84138/2020 - INTERVENTION/IMPLEADMENT
 IA No. 112682/2020 - WITHDRAWAL OF CASE / APPLICATION)

Diary No(s). 24553/2019 (IV)
 (IA No. 62216/2020 - APPLICATION FOR PERMISSION
 IA No. 102358/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 189667/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 83251/2020 - CONDONATION OF DELAY IN FILING)

Diary No(s). 45009/2019 (IV)
 (IA No. 30807/2020 - APPLICATION FOR PERMISSION
 IA No. 191983/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 3406/2020 - CLARIFICATION/DIRECTION
 IA No. 3403/2020 - INTERVENTION APPLICATION)

Diary No(s). 45026/2019 (IV)
 (IA No. 192027/2019 - APPROPRIATE ORDERS/DIRECTIONS)

SLP(C) No. 5490/2021 (IV-B)
 (IA No. 135990/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 135991/2020 - EXEMPTION FROM FILING O.T.)

Diary No(s). 7888/2020 (IV)
 (IA No. 89570/2020 - AMENDMENT IN CAUSE TITLE
 IA No. 36484/2020 - APPLICATION FOR PERMISSION
 IA No. 36487/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 36485/2020 - INTERVENTION/IMPLEADMENT)

CONMT.PET.(C) No. 513/2020 in C.A. No. 8788/2015 (IV)
 (IA No. 75955/2020 - EXEMPTION FROM FILING AFFIDAVIT)

MA 1521/2020 in C.A. No. 8788/2015 (IV)
 (IA No. 76605/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 76602/2020 - INTERVENTION/IMPLEADMENT)

MA 2067/2020 in C.A. No. 8788/2015 (IV)
 (IA No. 111557/2020 - APPLICATION FOR PERMISSION
 IA No. 111563/2020 - CLARIFICATION/DIRECTION
 IA No. 111562/2020 - INTERVENTION/IMPLEADMENT)

MA 2228/2020 in C.A. No. 8788/2015 (IV)
 (FOR ADMISSION
 IA No. 128802/2020 - APPLICATION FOR PERMISSION
 IA No. 128807/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 128803/2020 - INTERVENTION/IMPLEADMENT)

SLP(C) No. 2147/2021 (IV-B)
(IA No. 16101/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 5699/2021 (IV)
(IA No. 31180/2021 - APPLICATION FOR PERMISSION
IA No. 128798/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 31185/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 128801/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 128799/2021 - EXEMPTION FROM FILING O.T.
IA No. 31182/2021 - INTERVENTION/IMPLEADMENT)

Diary No(s). 7775/2021 (IV)
(IA No. 41690/2021 - INTERVENTION APPLICATION)

Diary No(s). 9505/2021 (IV)
(IA No. 49986/2021 - APPLICATION FOR PERMISSION
IA No. 49990/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 49987/2021 - INTERVENTION/IMPLEADMENT)

Diary No(s). 6705/2022 (IV)
(IA No. 31079/2022 - APPLICATION FOR PERMISSION
IA No. 31081/2022 - CLARIFICATION/DIRECTION
IA No. 31080/2022 - INTERVENTION/IMPLEADMENT)

Diary No(s). 9002/2022 (IV)
(IA No. 49262/2022 - APPLICATION FOR PERMISSION
IA No. 43263/2022 - INTERVENTION APPLICATION)

ITEM NO.2

CONMT.PET.(C) No. 716/2021 in MA 50/2019 in C.A. No. 8788/2015
(FOR ADMISSION)

Date : 28-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

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UPON hearing the counsel the Court made the following
O R D E R

Arguments concluded.

Order reserved.

(INDU MARWAH)
COURT MASTER (SH)

(ANJU KAPOOR)
BRANCH OFFICER